

HIGH COURT OF JAMMU AND KASHMIR AND LADAKH AT JAMMU

NOTICE

Subject : Appearance in matters listed in Supplementary Cause List -I under the head "For Referral to the Special Mediation Drive - Mediation for the Nation 3.0"

Reference : Directions passed by the Hon'ble Court vide order dated 16.09.2026 in WP(C) No.681/2020 titled "Dharamvir Sharma v/s Union of India and Ors."

It has been observed by the Hon'ble Court that in respect of cases listed in **Supplementary Cause List-I** under the head "**For Referral to the Special Mediation Drive - Mediation for the Nation 3.0**", learned counsel for the parties, particularly on behalf of the petitioners, are often not causing their appearance, as a result whereof the Court is not being assisted in determining whether the matter is appropriate for referral to mediation.

Accordingly, all learned Advocates representing the parties in such matters are hereby **requested to ensure their appearance and attendance before the Court on the date the matter is listed**, so as to assist the Court in taking an appropriate decision regarding referral of the matter to mediation.

It is further made clear that, in the event of **non-appearance/non-attendance** of the learned counsel or the concerned party, the Hon'ble Bench may exercise its discretion to **dismiss the case for non-prosecution**, at the **risk and cost** of the defaulting counsel/party.

All concerned learned Advocates are requested to take note of the above.

By Order of the Hon'ble Court.

Dated this the 17th day of Septmeber, 2026.


Registrar (Judicial)

No. 2353-57 / RJ / HCWJ / 2026

Dated : 17.09.2026

Copy of the above notice is forwarded to :

1. The Worthy Registrar General, High Court of J and K and Ladakh, Srinagar
2. The Principal Secretary to Hon'ble The Chief Justice, High Court of J and K and Ladakh, Srinagar.

..... for information

3. The President, J&K High Court Bar Association, Jammu with a request to circulate among the Bar Members.

✓ 4. I/c NIC for uploading the same on the High Court Website.

5. Office File.


17/08/2026
Registrar (Judicial)